

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/2341/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the ⁴⁺² April, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM.I.3/Esstt/2021/2022/300/E, dated 04.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 12.04.2022 till the morning of 18.04.2022**, has been granted. The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/2342/A, dated

, 04-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.

SP
JT. REGISTRAR (VIGILANCE)